

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO \_\_\_\_\_ OF

Applicant (s)

Respondent (s)

Advocate for  
Applicant (s)

Advocate for  
Respondents (s)

**Notes Of the Registry**

**Orders Of The Tribunal**

**O.A. No. 293/2004**

**Date of Order: 13.07.2005**

Mr. B. Khan, counsel for applicant.  
Mr. K.K. Shah, counsel for respondents.

At the very outset, the learned counsel for the applicants states that the applicant has been allowed promotion for the next post and posting at his desired place at Banar itself. In this view of the matter, he does not press this Original Application since the same is rendered infructuous. The factual aspect of the matter is not disputed by the other side.

In view of the subsequent development and the statement made at bar by the learned counsel for the applicant, the Original Application is disposed of as having become infructuous. No costs.

  
( G R Patwardhan )  
Administrative Member

  
( J K Kaushik )  
Judl. Member

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